

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1668  
TO BE ANSWERED ON 30.07.2015

OLD AGE PENSION

1668. SHRI LADU KISHORE SWAIN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the contribution of the Union Government for various schemes of National Social Assistance Programme (NSAP), particularly Indira Gandhi National Old Age Pension for the last three years, State /UT-wise; and
- (b) the steps taken/mechanism adopted by the Union Government to ensure justified utilisation of this contribution for target groups?

ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI BIRENDER SINGH)

a): Schemes under NSAP have been converted into a Centrally Sponsored Scheme (CSS) from the financial year 2014-15 and funds are now released Scheme- wise. However, prior to 2014-15 schemes under NSAP were under State Plan and funds for NSAP were allocated by Planning Commission and were released as Additional Central Assistance (ACA) to the States by the Ministry of Finance and by the Ministry of Home Affairs to Union Territories in a combined allocation for all the schemes under NSAP. Details of funds released by the Central Government for various schemes of National Social Assistance Programme (NSAP) including Indira Gandhi National Old Age Pension Scheme for the last three years , State /UT-wise are at Annexure-I.

b): In order to increase the transparency and accountability in the implementation of schemes under NSAP, a software namely NSAP-MIS had been developed which captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc. States have also to give monthly physical and financial progress of the schemes of NSAP in the Monthly Progress Report(MPR). Utilization and monitoring of funds are reviewed in periodic meetings of the Performance Review Committee of the Ministry. Utilization Certificates are to be submitted by the State / UT Governments for the previous year for considering the release of funds of next financial year to ensure proper utilization, social audit is also conducted with the involvement of beneficiaries.

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Annexure referred to in reply to Lok Sabha Un Q. No.1668 for reply on 30-07-2015  
 Details of funds released by Central Govt. under the schemes of NSAP including IGNOAPS  
 during the last three years, State/Uts-wise

(Rs. In lakh)

Sl. No.	States/UTs	2012-2013	2013-2014	2014-2015	
		Total Allocation for All NSAP Schemes	Total Allocation for All NSAP Schemes	Total Allocation for All NSAP Schemes	IGNOAPS Release
1	Andhra Pradesh	67563.36	62861.79	27335.54	17419.86
2	Bihar	101216.67	141881.03	99293.82	71513.25
3	Chhattisgarh	23072.95	31522.75	23410.32	12631.05
4	Goa*	292.00	0.00	0.00	0.00
5	Gujarat	13246.21	13608.00	11583.30	4949.22
6	Haryana	7505.39	8316.67	5847.00	3148.59
7	Himachal Pradesh	3098.36	3522.86	2492.27	1782.51
8	J & K	2821.15	4173.95	3453.06	3047.55
9	Jharkhand	18215.64	33618.19	21899.13	10919.40
10	Karnataka	45649.44	40014.00	40012.50	20433.57
11	Kerala	9164.00	16103.39	10489.89	2925.75
12	Madhya Pradesh	54351.43	80137.90	55840.38	27265.11
13	Maharashtra	43866.00	0.00	37053.67	19207.08
14	Odisha	74305.32	72925.64	53471.22	31453.56
15	Punjab	5763.11	5055.00	5054.50	3288.30
16	Rajasthan	25513.08	34008.33	23456.55	11908.62
17	Tamilnadu	57350.39	60936.74	43889.54	16507.83
18	Telengana			19536.03	12449.58
19	Uttar Pradesh	111027.03	164710.68	109269.59	74507.52
20	Uttarakhand	7904.87	10882.87	6584.44	3674.43
21	West Bengal	78165.01	89807.63	71603.70	42381.65
<b>NE States</b>					
22	Arunachal Pradesh	1138.98	792.00	825.84	612.45
23	Assam	22504.42	16188.00	20150.36	14320.28
24	Manipur	1044.22	2519.18	1778.79	1392.93
25	Meghalaya	1062.00	2175.20	1416.96	995.85
26	Mizoram	867.57	839.09	718.68	590.88
27	Nagaland	1048.52	1639.13	1377.93	1105.71
28	Sikkim	236.00	685.06	504.36	395.10
29	Tripura	4491.91	5713.78	5177.89	4316.08
	<b>Sub Total</b>	<b>782485.03</b>	<b>904638.86</b>	<b>703527.26</b>	<b>415143.71</b>
<b>Union Territories</b>					
30	A&N Islands*	174.00	0.00	0.00	0.00
31	Chandigarh **	190.00	150.49	0.00	0.00
32	D&N Haveli*	204.00	0.00	0.00	0.00
33	Daman & Diu*	33.00	0.00	0.00	0.00
34	NCT Delhi	4455.00	5458.63	4093.92	2556.18
35	Lakshadweep*	21.00	0.00	0.00	0.00
36	Puducherry	873.00	997.68	749.01	398.16
	<b>Sub Total</b>	<b>5950.00</b>	<b>6606.80</b>	<b>4842.93</b>	<b>2954.34</b>
	<b>GRAND TOTAL</b>	<b>788435.03</b>	<b>911245.66</b>	<b>708370.19</b>	<b>418098.05</b>

\* Not released due to non submission of UC for 2013-14 and expenditure reported during 2014-2015.

\*\* Not released due to some problem in Agency details submitted by the UT.